

Date : 09/09/2019

To,

The Nodal Officer cum Secretary

The Justice (Retired) R. M. Lodha Committee,

(In the matter of PACL Limited) Mumbai

Sub: Submission of counter proposal – Purchase of PACL's
Immovable Properties.

1. Order Dated 23/02/2018 of the Hon'ble Supreme Court
Of India in civil Appeal No. 13301/2015
2. Letter No. JRMLC/PACL/2988/2018 DATED
16/03/2018 FROM Nodal Officer cum Secretary to the
Committee.

Respected Sir,

I NARWADI SANTOSH S/o SUDARSHAN, resident of kusli, Dist :
Nirmal, House No. 2-18, Post : Narsapur G, State - Telangana – 504104
is desirous to purchase the PACL's immovable properties located Village
: Dariyapur, Dist : Nirmal, Mandall : Dilawarpur, Telangana,

S. No.	MR No.	Area	Survey No.	Circle rate	Express Rate
1.	5952 – 16	4.00 Acre	224, 224/*224/*	90,000/-	1,10,000/- per Acre
2.	5957-16	5.04 Acre	220/*	90,000/-	1,10,000/- per Acre
3.	5768-16	11.17Acre	211, 216, 217	90,000/-	1,10,000/- per Acre
4.	6116-16	3.29Acre	229, 250, 250/1	90,000/-	1,10,000/- per Acre
5.	6713-16	4.00Acre	249	90,000/-	1,10,000/- per Acre

Immovable properties located Village : Vangar, Dist : Nirmal, Mandall :
Sarangapur, Telangana,

S. No.	MR No.	Area	Survey No.	Circle rate	Express Rate
1.	6692 - 16	4.19 Acre	159/1	90,000/-	1,20,000/- per Acre
2.	6735 - 16	1.00 Acre	461	90,000/-	1,20,000/- per Acre
3.	6690 - 16	1.15 Acre	154, 155	90,000/-	1,20,000/- per Acre

immovable properties located Village : Tandra, Dist : Nirmal, Mandall :
Sarangapur, Telangana,

S. No.	MR No.	Area	Survey No.	Circle rate	Express Rate
1.	6578 - 16	3.35 Acre	143, 144	90,000/-	1,20,000/- per Acre
2.	6581-16	7.11 Acre	73, 74	90,000/-	1,20,000/- per Acre
3.	6049-16	2.32 Acre	132	90,000/-	1,20,000/- per Acre
4.	6548-16	2.34.37 Acre	402	90,000/-	1,20,000/- per Acre
5.	5940 - 16	6.34 Acre	93	90,000/-	1,20,000/- per Acre

Immovable properties located Village : Kanketa, Dist : Nirmal, Mandall :
Sarangapur, Telangana,

S. No.	MR No.	Area	Survey No.	Circle rate	Express Rate
1.	6578 - 16	3.35 Acre	143, 144	90,000/-	1,20,000/- per Acre
2.	6581 - 16	1.11 Acre	73, 74	90,000/-	1,20,000/- per Acre

Total Extent : 55.03 Acre Total Amount : 49,77,000/-

Our Total Offered Value per Acre : Rs. 1,10,000/-

Our Total offered Value : Rs. 60,83,000/-

Based on public notice I am interested for (EOI) as per terms and conditions of the public notice.

I also assured and undertake that I am not related to and/or associated with the PACL Limited.

I humble request to the Hon'ble committee to consider my (EOI) and looking for your reply to proceed further

NARWADI SANTOSH S/o SUDARSHAN

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